

CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 139

COCPNo.22/2023

In

CP(IB) No. 340/Chd/Pb/2018

(Admitted)

IN THE MATTER OF:

Punjab Basmati Rice Ltd.

...Petitioner-Financial Creditor

Under Section: 7, 12(2) IBC 2016

Order delivered on 24.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 11.06.2024.

Sd/-

Court Officer